

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 270 OF 2015 IN DFR NO. 1284 OF 2015
IN
APPEAL NO. 24 OF 2014

Dated: 24th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Pachim Gujarat Vij Co. Ltd & ors. Review Petitioner/
Appellant (s)**

Versus

Gujarat Electricity Regulatory Commission Respondent (s)

Counsel for the Review Petitioner/

**Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem
Mr. Isham Mukharji**

ORDER

IA NO. 270 OF 2015

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 23.09.2015. Dasti in addition is permitted.

List the matter on **23.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**